

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 176 OF 2015 &
IA NOS. 364 & 368 OF 2015**

Dated: 19th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Chamundeshwari Electricity Supply Company Ltd.,Appellant(s)
Versus
M/s. Saisudhir Energy (Chitrdurga) Pvt. Ltd & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Naganand, Sr. Adv.
Ms. Srishti Govil

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. S.L. Gupta
Mr. Gowtham Polanki
Ms. Sara Sundaram for R.1

ORDER

List the matter on **16.11.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk